

*Special Cells in the States*

S. No.	State	Location of the Spl. Cell
1	2	3
1.	Andhra Pradesh	Vijayawada
2.	Bihar	Maraphari
3.	Haryana	Sonepat
4.	Haryana	Mahendragarh
5.	Himachal Pradesh	Dharamsala
6.	Kerala	Paighat
7.	Kerala	Nedumangad
8.	Kerala	Kayamkulam
9.	Kerala	Aluva
10.	Kerala	Irinjalkuda
11.	Karnataka	Mangalore(shifted from Tumkur)
12.	Madhya Pradesh	Bilaspur
13.	Madhya Pradesh	Durg
14.	Madhya Pradesh	Dewas
15.	Madhya Pradesh	Rewa
16.	Maharashtra	Nasik
17.	Maharashtra	Sholapur
18.	Maharashtra	Kolhapur
19.	Meghalaya	Shillong
20.	Nagaland	Kohima
21.	Orissa	Cuttack
22.	Punjab	Amritsar
23.	Rajasthan	Kota
24.	Rajasthan	Junjhunu
25.	Rajasthan	Sikar
26.	Rajasthan	Sriganganagar
27.	Tamil Nadu	Coimbatore
28.	Tamil Nadu	Chenglepet
29.	Tamil Nadu	Cuddalore

1	2	3
30.	Tamil Nadu	Salem
31.	Tamil Nadu	Tirunelveli
32.	Tamil Nadu	Vellore
33.	Tamil Nadu	Chidnabararar
34.	Tamil Nadu	Periyar
35.	Tamil Nadu	Uthaganelam
36.	West Bengal	Barrackpore
37.	West Bengal	Howrah
38.	West Bengal	Purulia
39.	West Bengal	Kharagpur

**Spread of Aids**

247. SHRI RUPCHAND MURMU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether medical apparatus used by dentists are contributory factors to spread AIDS; and

(b) if so, the steps taken by the Government against this danger ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir. The medical apparatus used by dentists do not contribute to the spread of AIDS if properly sterilised.

(b) In order to prevent spread of HIV/AIDS by dentists, guidelines on Universal precautions to be observed has been circulated to all hospitals.

**Proxy War**

248. SHRI VAIDYA VISHNU DUTT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of security/Army personnel killed in J & K while combating the proxy war;

(b) the steps taken to rehabilitate their dependents; and

(c) the number of security/Army personnel missing or untraced?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) As per available information, 1694 Se-

curity Force personnel have been killed in militant violence in J & K during the period January 1990 to October 1998.

(b) In cases of deaths occurring in the course of performance of duties attributable to acts of violence by terrorists, an ex-gratia payment of Rs. 5.00 lakhs is admissible. In cases of death occurring in action against militants/terrorists/extremists etc., the dependents are paid an amount of Rs. 7.50 lakhs. Benefits in lieu of group insurance, and liberalized pension, are also admissible.

Preference is also given to children of the deceased personnel in admission to certain professional courses.

In addition, in the case of CPMFs, dependents of deceased personnel are eligible for appointment to group C & D Government jobs on compassionate grounds.

(c) The information is being collected and will be laid on the table of the House.

#### Renaming of Railway Stations

249. SHRI AMAR ROY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any proposal for renaming of Railway Stations has been received from the Government of Bengal;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) According to available information, no such proposal has been received.

(b) and (c) Do not arise.

[Translation]

#### Godowns in Bihar

250. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the number of godowns constructed/under construction in Bihar, capacity-wise;

(b) whether the Government propose to construct some more godowns in the State;

(c) if so, the details thereof; location-wise; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAL SINGH YADAV) : (a) A statement showing the number of godowns constructed/under construction by the FCI in Bihar, capacity-wise, as on 30.9.1998 is enclosed.

(b) Yes, Sir.

(c) As per approved Annual Plan 1998-99, 5000 M.T. capacity godown is under construction at Gumla (Distt. Ranchi).

(d) Does not arise.

#### Statement

##### Number of Godowns Constructed/Under Construction in Bihar, Capacity-Wise

(Fig. in '000 Tonnes)

Sl.No.	Name of the Centre	Covered (Owned)	(Capacity-wise)
<b>A. Constructed Godowns</b>			
1.	Jasidih	12.50	
2.	Darbhanga	5.74	
3.	Jainagar	9.67	
4.	Gaya (FSD)	64.72	
5.	Gaya (Silo-Bins)	32.00	
6.	Dhanbad	13.74	
7.	Chanpatia	6.28	
8.	Muzaffarpur	7.60	
9.	Narainpur Anant	36.67	
10.	Buxar	25.00	
11.	Dighaghat	32.44	
12.	Mokaineih	57.63	
13.	Phulwari Sharif	56.97	
14.	Belouri (Purnea)	8.98	
15.	Katihar	10.84	
16.	Saharsa	14.64	
		395.42	
<b>B. Godowns Under Construction</b>			
1.	Gumla	5.00	